

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 6640
TO BE ANSWERED ON 06.04.2018

Insurance to People Associated with Co-operative Societies

6640. SHRI BODHSINGH BHAGAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the rural people associated with primary minor forest produce co-operative societies are provided the benefit of insurance scheme;
- (b) if so, the details of the provisions under this scheme; and
- (c) the details of the insurance amount distributed during the last five years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)**

- (a) & (b) Providing the benefit of insurance scheme to the rural people associated with primary minor forest produce co-operative societies is responsibility of the concerned State Forest Department. As per the information provided by Chhattisgarh State Minor Forest Produce Federation, Raipur, there are three schemes in Chhattisgarh under which rural people associated with primary Minor Forest Produce Cooperative Societies are provided the benefit of insurance scheme which are as under:-
- (i) **Aam Admi Bema Yojna-** This insurance scheme is for head of Tendu leaves pluckers family in age group 18-60 years. This is in operation since 2007-08. Under this scheme total 12.50 Lakh families are covered. Under this scheme the nominated person gets Rs. 30,000/- on normal death, Rs. 37,500/- on becoming partially handicapped and Rs. 75,000/- on accidental death or on becoming fully handicapped. This scheme is 50% funded by Central Government, 37.50% is funded by State Government and rest 12.50% is funded by Chhattisgarh Minor Forest Produce Federation, Raipur.

(ii) **Group Insurance Scheme-** This insurance scheme is for members other than family head of Tendu leaves pluckers family in age group 18-60 years and is in operation since 2003-04. Under this scheme total 18.00 Lakh families are covered. Under this Scheme, the nominated person gets Rs. 3500/- on normal death, Rs. 12,500/- on becoming partially handicapped, Rs. 25,000/- on accidental death or on becoming fully handicapped. This scheme is 50% funded by Central Government and 50% funded by Chhattisgarh Minor Forest Produce Federation, Raipur.

(iii) **Atal Group Insurance Scheme-** This insurance scheme is for members other than family head of Tendu leaves pluckers family in age group 18-60 years and is in operation since years 2011-12. Under this scheme, total 18.00 Lakh families are covered. Under this scheme, the nominated person gets Rs.65,00/- on death. This Scheme is 100% funded by Chhattisgarh Minor Forest Produce Federation, Raipur.

(c) The total amount distributed in Chhattisgarh in last 05 years is Rs. 62.98 crores.
